

F.no. 13(02)/CESTAT/C&D/ Admn-2007/vol-III
CUSTOMS EXCISE And SERVICE TAX APPELLATE TRIBUNAL
West Block No.2, R.K. Puram, New Delhi - 110066

Dated: 19.02.2025

REMINDER

Officers in the enclosed list are found to have not filed the IPR as on 01.01.2025. They are requested to file the IPR for the year 2024. Officers who fail to file the IPR will be treated as having violated CCS (Conduct) Rules and consequent action will follow as per rule.

Yours faithfully,

Monika
20/2/25

(Monika Devi)

Technical Officers

To

1. SPS/PA to Hon'ble President/Members/Registrar/Deputy Registrar/ Assistant Registrar/SPS/Court Masters- CESTAT, all benches, CESTAT.
2. Office Copy/ Website.

S.NO	LIST OF STAFF At NOT FILING IPR	Designation	Place of posting
01.	Sh. R. Muralidhar	Member(J)	Kolkata
02.	Sh. Ashok Jindal	Member(J)	Kolkata
03.	Sh. K. Anpazhakan	Member(T)	Kolkata
04.	Ms. Harshita Pandey	Assistant Registrar	Delhi
05.	Ms. Chanderkanta	SPS	Delhi
06.	Ms. Anitha Jayakumar	SPS	Delhi
07.	Ms. V.M. Pillai	CM	Delhi
08.	Sh. Gajender Singh	CM	Delhi
09.	Sh. Akurathi Koteswar Rao	CM	Chennai
10.	Sh. Vinay Kumar Singh	CM	Kolkata
11.	Sh. Ravi Dutt Sharma	Accountant	Delhi
12.	Sh. Pankaj Kumar Mallick	LIA	Delhi
13.	Sh. G.K. Meena	HC	Delhi
14.	Sh. Shishir Kumar Thakur	HC	Ahmedabad
15.	Sh. Ramchander Saroj	HC	Bangalore
16.	Sh. Shashi Kr. Soni	HC	Kolkata
17.	Ms. Bhanu Mehta	Steno Gr-I	Delhi
18.	Ms. Tejo Shri	Steno Gr-I	Delhi
19.	Ms. Archana	Steno Gr-I	Delhi
20.	Sh. Hemant Kumar	Steno Gr-I	Delhi
21.	Sh. Arti H. Mirani	Steno Gr-I	Mumbai
22.	Ms. Rituparna Gupta	Steno Gr-I	Kolkata